

**R.O.C.Nos.39066-A/2020-B2**  
**38661-A/2020-B2**  
**and 42574-A/2020-B2**



**DISTRICT JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 92 / 2020**

**I**

Thiru. K.H.Elavazhagan, Principal District Judge, Namakkal, is transferred and posted as Principal District Judge, Villupuram vice Tmt.S.Ananthi, retiring on 31.07.2020 A.N.

**II**

The Government in G.O.(Ms).No.334, Home (Courts-II) Department, dated 06.04.2017, r/w G.O.(Ms.) No.502, Home (Courts-II) Department, dated 24.09.2019 have issued orders, sanctioning the constitution of 16 Special Courts in the cadre of District Judge for trial of cases under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act,1989 in 16 Districts, including **Perambalur** :

Tmt. S.Malarvizhi, Sessions Judge, Mahila Court, Perambalur, is transferred and posted as Sessions Judge in the newly constituted Special Court for trial of cases under SC/ST (PoA) Act at Perambalur.

**HIGH COURT OF MADRAS,**  
**CHENNAI,**  
**DATED: 30.07.2020.**

**Sd/- C.Kumarappan,**  
**REGISTRAR GENERAL**